

**REHABILITATION OF TEXTILE AND HANDLOOM WORKERS**

2346. SHRI RAVINDRA DATTARAM WAIKAR:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the number of textiles and handloom workers in the country including Maharashtra;
- (b) whether the Government proposes any scheme to start a welfare fund or implement any welfare scheme for rehabilitation of textile and handloom workers;
- (c) if so, the details thereof;
- (d) the details of schemes already implemented for textile and handloom workers in the country including Maharashtra; and
- (e) the details of the amount spent in this regard so far?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a):** As per Handloom census 2019-20, there are 35.22 lakh handloom workers in the country including 3,509 handloom workers from Maharashtra. The total number of workers directly employed in textiles sector in India is estimated to be about 4.5 crores.

**(b) to (e):** The Government of India is implementing various schemes/initiatives on pan India basis including Maharashtra for promoting textile and handloom sector and for the welfare of textiles and handloom workers. The office of Development Commissioner (Handloom) is implementing National Handloom Development Programme and Raw Material Supply Scheme to promote the handloom sector. Under these schemes, financial assistance is provided to eligible handloom agencies/workers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, product & design development, technical and common infrastructure, marketing of handloom products in domestic/overseas markets and social security etc. Under the said scheme, a sum of Rs. 985.71 crore has been spent during last three years and current year.

Further, Government of India had introduced Textile Workers' Rehabilitation Fund Scheme (TWRFS) with effect from 15.09.1986 to provide relief to the workers rendered jobless due to permanent closure of Non-SSI Textile Mills in private sector in the country including Maharashtra. With effect from 01.04.2017, TWRFS has been merged with Rajiv Gandhi Shramik Kalyan Yojna under Ministry of Labour and Employment. Under TWRFS relief was provided to 1,20,138 workers including 8,093 from Maharashtra.

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